

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6552
ANSWERED ON:06.05.2015
DEVELOPMENT OF WAQF PROPERTIES
Poddar Smt. Aparupa

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Central Waqf Council (CWC) is facing problems in the development of Waqf properties;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total grants given to CWC for development of Waqf properties in the country during each of the last three years and the current year; and
- (d) the steps being taken by the Government to provide sufficient funds to CWC for the effective implementation of the said work?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a)&(b): Central Waqf Council (CWC) provides marginal assistance as concessional loans to Waqf Boards for development and protection of urban Waqf properties. There is a lack of enthusiasm in the State Waqf Boards to avail this assistance. Government has in 2013 established National Waqf Development Corporation Ltd. (NAWADCO) to assist the State/UT Waqf Boards and Mutawallis to develop waqf properties to enhance their revenues.

Year Amount
(Rs. in
lakh)

2012-13	288.00
2013-14	268.00
2014-15	274.55
2015-16	-

(c): The year wise grants-in-aid released to Central Waqf Council during last three years and the current year under the scheme Grants-in-Aid to Waqfs - Development of Urban Waqf Properties is as below:-

The Council has implemented 230 projects across the country in 16 States, out of which 155 projects have been completed.

(d): As many waqf properties have the potential of getting high revenues through appropriate development models, the Government has established NAWADCO to assist the State/UT Waqf Boards and Mutawallis to do so. Through NAWADCO, Government will help in unlocking the revenue earning capacity of the waqf properties.